

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1761
ANSWERED ON 1ST AUGUST, 2024**

GPS TOLL ON HIGHWAYS

1761. SHRI IMRAN MASOOD:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is considering to implement a new system for toll collection on National Highways using GPS technology in vehicles as a pilot project in Uttar Pradesh and if so, the details thereof;**
- (b) whether the Government is aware that commuters on Chandigarh-Dehradun NH-73 route are compelled to pay undue toll tax even though the distance between toll plazas on both sides of Sarsawa toll plaza is less than 60 kms and if so, the details thereof; and**
- (c) whether the NHA is planning to close the said toll plaza considering it as illegal and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Pilot study with regard to Global Navigation Satellite System (GNSS) based user fee collection system has already been done on the following two Highway stretches:-**
- (i) Bengaluru-Mysore section of NH-275 in the State of Karnataka.**
 - (ii) Panipat- Hisar section of NH-709 (old NH-71A) in the State of Haryana.**

It has been decided to initially implement GNSS based Electronic Toll Collection (ETC) System at selected sections across Country of National Highways on pilot basis as an added facility along with FASTag.

(b) Fee plazas functioning within 60 km range are also permissible as per the provisions of the NH Fee Rules and Concession Agreement. User fee is collected at Sarsawa user fee plaza on Chandigarh-Dehradun NH-73 as per the user fee Notification No. 3217 (E) dated 22nd September, 2020 published in Gazette of India in terms of provision of NH Fee Rules.

(c) Does not arise.
